IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
IB)-299(ND)2019
IA/4910/2020, IA/5580/2020

IN THE MATTER
M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant :
For the Respondent : CS Gaurav Joshi in IA-4910/2020 & IA-5580/2020
For the Liq. : Adv. Lokesh Malik, Adv. Shalya Agarwal in all IAs

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

Sd/-
(COURT FFICER)

Sarwar